

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:936
ANSWERED ON:01.03.2011
SUBSIDY ON COCONUT OIL
Biju Shri P. K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Union Government has received any request from the Government of Kerala to provide subsidy on coconut oil on the lines of subsidy given on imported palm oil; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) Yes, Madam. Requests have been received from Government of Kerala for providing subsidy on coconut oil on par with the Scheme for distribution of subsidised imported edible oils through States/ Union Territories.

In this regard, Government of Kerala has been informed that subsidy under this Scheme is restricted to edible oils imported by Central PSUs and there is no provision for providing subsidy on domestically produced edible oils like coconut oil.